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Counsellors in Hyderabad

\*69. SHRI K. NARAYANAPPA Will the Minister for STATIS be pleased to state whether the two Counsellors in Hyderabad are paid by the State or by the Centre?

THE MINISTER FOR STATES (SHRI K. N. KATJU): The two Counsellors in Hyderabad are paid by the Centre.

ABSORPTION OF AN ANNEXED DEPART-MENT INTO A REGULAR DEPARTMENT

\*72. SHRI E. K. IMBICHIBAVA: Will the Minister for COMMUNICATIONS be pleased to state whether Government have received any representations to absorb the extra department annexed to the Post and Telegraph Department into the regular department; if so, what the Government propose to do in the matter?

THE DEPUTY MINISTER COMMUNICATIONS (SHRI RAT BAHADUR): The reply to the first part of the question is in the affirmative. Such of the extra-departmental agents as satisfy certain conditions of length of service, age and educational qualifications have already been afforded facilities for entering the P. & T. Department as whole-time employees.

REDUCTION IN LOCAL ALLOWANCES GRANTED TO RAILWAYMEN AT NILIGIRIS

- \*74. SHRI S. GURUSWAMI : Will the Minister for RAILWAYS be pleased to state:
- (a) whether it is proposed to reduce the local allowances granted to Railwaymen in Niligiris; and
- (b) what is the number of Class III and Class IV employees who are now being granted the local allowances in Niligiris?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) question of reviewing the rates of allowances for the staff on Niligiri Mountain Railway Section of the Southern Railway is still under consideration.

(b) The number of Railwa / employees, who are gerting local allowance

in Niligiris, is as under:

Class III staff 149 Class IV staff 371 TOTAL 520

to Questions

SHRI S. GURUSWAMI: Does the consideration for revision mean consideration for improvement or for worsening the position?

SHRI LAL BAHADUR: hon. Member will have to wait and see.

SHRI S. GURUSWAMI: We have waited enough.

INCLUSION OF LIGHT RAILWAYS IN THE EASTERN RAILWAYS

\*७५. श्री किशोरी राम: क्या माननीय मंत्री रें**लवै एवं यातायात** विभाग यह बतलाने की कृश करेंगे कि:

- (क) बिहार के अन्तर्गत बष्तयारपुर, राजगृह कुन्ड और फ़त्हा-इंजल मपूर, आरा सहसराम, डिहरी-रोहतासगढ लाइट रेलने ईस्टर्न रेजने में श∵मेल हैं ?
- (ख) अगर नहीं हैं तो कब तक लाइट रेउवे ईस्टर्न रेठवे नें समिमलित किया जायगा?

†[\*75. SHRI KISHORI RAM : Will the Minister for RAILWAYS be pleased to state:

- (a) whether the Bakhtiarpur, the Rajgreh Kund and Fatuha-Islampur, the Arrah Sahasram and the Dehri-Rahtasgarh Light Railways are included in the Eastern Railways;
- (b) if the answer to part (a) be in the negative, whether it is proposed to include those Light Railways in the Eastern Railways; and, if so, when?]

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) These Light Railways do not belong to Government and, as such, have not been included in any Zone of the Indian Government Railways.

(b) These Railways are governed by individual contracts, and the question of including them in any Zone does not at present arise.

श्री **किशोरी राम**ः कब तक लेने का विचार है ?

[SHRI KISHORI RAM : When will they be included ?]

श्री लाल बहादुर: अभी यह बतालना जरा मुक्तिल है क्योंकि जिस तरह से कांट्रेक्ट की शर्ते होंगी उसी के अनुसार फ़ैसला करना होगा।

†[SHRI LAL BAHADUR: It is difficult to tell at present because a decision will have to be made according to the terms of a contract.]

خواجه عنایت الله: دیا گورنبنت نے ان ریلوے لائنس (railway lines) کے پیسلجروں (passengers) کی تکلیفات کو درر کرنے کی کوشش کی جو انکو ان ریاوے پر سفر کے وقت ہوتی ہیں ?

†[Khwaja INAIT ULLAH: Has the Government made efforts to remove the difficulties the passengers have while travelling by these Railways?]

श्री लाल बहादुर: अभी कुछ रेलवे ऐसी हैं जिनमें हमारा इतना अधिकार है कि हम उन पर कंट्रोल कर सकते हैं और हम कर रहे हैं। मगर जिनमें हम खास तौर की सबसिडी (subsidy) देते हैं, मदद देते हैं उनमें हमको इतना कंट्रोल नहीं है जितना और रेलों पर है।

†[SHRI LAL BAHADUR: There are some Railways on which we can exercise control and we are doing so but we cannot exercise so much control on Railways which are receiving special subsidy from us.]

خواجه عنایت الله: حکومت کو کیا یه معاوم هے که ان ریاوں میں جو پیسنجر سفر کرتے هیں وہ سب هی هندوستانی هوتے هیں مگر یه ریاوے انهی تک باهر والوں کے اختیار میں هے - کیا اس کو

कब तक लेने का مرنے کی سرکار کوشش نہیں کر رهی ا कब तक लेने का مے ?

to Questions

†[Khwaja INAIT ULLAH: Is the Government aware that the passengers who travel by these Railways are all Indians but these Railways are still in the possession of foreigners? Is the Government not trying to stop this?]

श्री लाल बहादुर: हम चाहते यह है कि हम कुछ इन्तजाम इन रेलों में कर सकें मगर कानूनी स्कावट की वजह से हम ऐसा नहीं कर पाते हैं। दूसरी बात यह है कि अगर हम इन रेलों को बिल्कुल खत्म करदें तो इससे जनता की तकलीफ और भी ज्यादा वढ़ जायेगी।

†[Shri LAL BAHADUR: We want to make some arrangements in regard to these Railways but because of legal difficulties we are not able to do so. The second thing is that if we stop these Railways altogether the difficulties of the people will increase.]

خولجه عنایت الله: میرا مطلب ختم کرنے سے یه هے که سرکار ان لاینوں کو ابھی اپنے قبضے مهں لے لے۔

†[KHWAJA INAIT ULLAH: By "stop this" I mean that the Government should take these Railways also in its possession.]

## WRITTEN ANSWERS TO QUESTIONS

PILFERING OF GOODS

\*60. Prof. DINKAR: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government are aware of the fact that pilfering of goods on the Railways has been continuing at Mokamehghat, Simariaghat and Barauai Junction in Bihar since the war days and that it has caused heavy expenditure from the revenue of the State in paying the claims of the parties affected by such pilfering; and